

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – (TECHMICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.175/230/HDB/2017
NAME OF THE COMPANY	Hyderabad Educational Institutions Pvt Ltd
NAME OF THE TRANSFEROR	Hyderabad Educational Institutions Pvt Ltd
NAME OF THE TRANSFEREE	Inclus International Schools Pvt. Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Prahasanth M.	Advocate	prahasanth.m @ tatualegal.com	Prahasanth

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears for the Applicant even though there was a mention made in the Court to pre-pone, as there is an urgency in this matter.

Post the case on 21.11.2017.


Member (T)
Bm


Member (J)